

(b) Yes, Sir.

(c) Does not arise.

### Import of Technology

8812. SHRI AMAL DATTA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the private sector is being permitted to import technology which is available in the public sector ; and

(b) whether Government have framed any scheme for the purpose of horizontal transfer of technology either in public or in private sector ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) Indigenous availability of technology, including that in the Public Sector, is kept in view while examining proposals for import of technology.

(b) There is a standard provision in the Foreign collaboration approvals issued to Public or Private Sector, that the collaboration would permit horizontal transfer of technology on such terms and conditions as may be agreed to between the parties and subject to Government's approval. Whenever any application for foreign collaboration is received an examination is made as to whether horizontal transfer of technology is possible and where possible, it is encouraged.

### Registration of dealers for sale of Maruti Car

8813. SHRI CHITTA MAHATA :  
SHRI PIYUSH TIRKI :

Will the Minister of INDUSTRY be pleased to state :

(a) whether car dealers have registered their names with Maruti Udyog Ltd., to sell the people's car all over the country ; and

(b) if so, the names of the dealers who have so far registered and the terms and conditions of the agreement made with them ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) and (b). A large number of applications have been received by Maruti Udyog Ltd. for appointment as dealers. These applications are being processed by the company. It will not be in the Company's interest to disclose the names of the applicants. The terms and conditions of the dealership agreement have not yet been finalised.

### Central investment subsidy for setting up of industries in Orissa

8814. SHRI RASA BEHARI BEHRA : Will the Minister of INDUSTRY be pleased to state :

(a) whether State Government of Orissa have reimbursed provision of Central Investment Subsidy for industrially backward areas ;

(b) if so, how much amounts have been paid ;

(c) how the amounts have been spent by the State Government ; and

(d) the details thereof ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) Yes, Sir.

(b) to (d). Since the inception of the Central Investment Subsidy Scheme and ending 31.3.1983, a total amount of Rs. 2,98,14,453 has been reimbursed to the Government of Orissa in respect of subsidy disbursed by them to the industrial units set up in notified backward districts.

### Entry of Foreigners from Bangladesh into Andaman and Nicobar Islands

8815. SHRI ERA ANBARASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of foreigners from Bangladesh have entered into Andaman and Nicobar Islands, destroyed reserve forests and occupied revenue areas illegally ;

(b) if so, the action Government have taken against the foreigners who have illegally migrated to Andaman and Nicobar Islands and destroyed reserve forests ; and

(c) the number of Bangladesh people deported to Bangladesh and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c). The Andaman and Nicobar Administration have reported that 189 Bangladesh nationals have so far been detected to have entered the islands after 25th April, 1971 without valid documents. 51 of those were found to have encroached upon forest and revenue lands. However, according to the report of the Administration, this has not resulted in the destruction of the reserve forest. Criminal cases against 38 Bangladesh nationals are pending trial in court. Preliminary inquiries against 30 others are being conducted by the West Bengal police to ascertain if these foreign nationals had entered India after 25.3.1971. Four Bangladesh nationals have been deported between 1980 and 1981 to Bangladesh.

#### Increasing of forest based industries

8816. SHRI SUBHASH CHANDRA BOSE ALLURI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to increase forest-based industries during the Sixth Plan period ;

(b) if so, the number of such forest-based industries proposed to be set up in Andhra Pradesh ; and

(c) what would be their location and estimated cost and the expected time for production ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :  
(a) Yes, Sir.

(b) and (c). At present the Central Government have no proposal to set up forest-based industries in Andhra Pradesh.

#### Explosion at Heavy Water Plant at Baroda

8817. SHRI R.P. GAEKWAD : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that an explosion occurred at the Heavy Water Plant at Baroda some time in October, November last ;

(b) whether a senior security officer was held responsible for the same and that he was discharged from service ;

(c) the reasons for the said explosion and the extent of damage caused to the Plant ; and

(d) whether the plant has now re-started ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) No Sir.

(b) and (c). Does not arise.

(d) The plant has been continuously producing heavy water since 5th December, 1982.

#### Acceptance of U.S.S.R.'s offer of 1000 M.W. Reactor

8818. SHRI N.K. SHEJWALKAR : Will the PRIME MINISTER be pleased to state :

(a) whether U.S.S.R. offer of 1000 M.W. reactor has been accepted ;

(b) if so, whether it will not introduce a new technology ; and

(c) whether it will not require enriched uranium ?

THE PRIME MINISTER (SMT. INDIRA GANDHI) : (a) to (c). The Soviet Union has offered assistance in setting up a nuclear power station in India. An Indian technical team recently visited the Soviet Union to ascertain the various technical details of the offer. The report is presently under examination from various angles, including technology and fuel requirement.